

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

67(ND)/14

CORAM:

**PRESENT: MR. L. N. GUPTA
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
20.08.2019.**

**NAME OF THE COMPANY: Daljit Singh Bawa & Ors. V/s. M/s. Rising
Star Constructions Co. Pvt. Ltd.**


SECTION OF THE COMPANIES ACT: 397/398

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

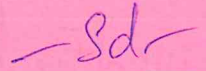
Present: Mr. Ankur S Kulkarni and Ms. Richa Bharadwaja, Advocates for
the Petitioner
Mr. Vivek Sinha and Mr. Himanshu, Advocates for R-5
Mr. Arun Kathpalia, Sr. Advocate with Ms. Kanchan Yadav, Ms.
Harshita Verma, Advocates for R-6
Ms. Swarnil Gupta, Advocate for R-8

ORDER

Ld. Counsels submits that the parties are exploring the possibility of a
settlement. In view of the same, they pray for an adjournment. At request,
adjourned to 27th November, 2019.



**(L. N. Gupta)
Member (T)**



**(Ina Malhotra)
Member (J)**